NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE DETERMINED (C)

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

S.No. NAME (IN CAPITAL)

UNDER SECTION

: TCP/25/2016

: Mekuba Petroleum India P. Ltd and 3 others

: Wynn's Mekuba India P. Ltd and 5 others

: 397/398

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. TK Bhaskar

Keerthi Knohna

Shwetha Vasudevan

Counsel for the

)

2 A.C. SATHAN NORMYND) For A.K.MYLEDMY

3. GURN DHANANSAY DER REE REETI MOHAN.

Countel his Petitiones

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Sum for RGARS

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<u>ORDER</u>

Counsel for the Petitioner present. Counsel for R2, R4 and R5 present and submitted that no representation on behalf of the Petitioner No.3. Matter is posted for the appearance of Petitioner No.3. Put up on **04.12.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

ーSター MEMBER (JUDICIAL)